GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1420 TO BE ANSWERED ON 29.07.2025

NEEDS OF ELDERLY PEOPLE

†1420. SHRI BHUMARE SANDIPANRAO ASARAM: SHRI GYANESHWAR PATIL: DR. SHIVAJI BANDAPPA KALGE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to introduce a new policy to meet the changing needs of the elderly population in the various States of the country, if so, the details thereof;
- (b) whether the Government proposes to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007, if so, the details thereof;
- (c) whether the Government proposes to set up a task force to study the best global practices comprehensively in the field of elderly care; and
- (d) if so, the details thereof particularly for Maharashtra and Madhya Pradesh and the details of the timeline for implementation of the new policy?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a) to (d): The National Policy on Older Persons, 1999 envisages State support to ensure financial and food security, healthcare, shelter, protection and other needs of older persons to improve the quality of their lives. With the passage of time there is a need to bring in a new policy. The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 was introduced in the Lok Sabha on 11.12.2019. The Bill lapsed after dissolution of Lok Sabha. A Committee on 'Strengthening the Care Economy in India' headed by Member, NITI Aayog, comprising representatives from the stakeholder Ministries, States/UTs, academic institutions, senior care organizations and industry has been constituted to recommend a strategic framework for holistic care and welfare of the senior citizens.
